

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 120. /UHC/Admin.A/2006

Dated: August 31, 2006

Sri Birbhan Singh, Addl. District & Sessions Judge/7th F.T.C., Dehradun is hereby appointed Special Judge (E.C.Act) under section 12 A(2) of Essential Commodities Act, in addition to his duties.

By order of Hon'ble the Chief Justice,

Sd/-
(V.K.Maheshwari)